

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5717
ANSWERED ON:03.05.2005
ALLOTMENT OF LAND BY DDA
Singh Shri Prabhunath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority has allotted land earmarked as `green` in Master Plan without getting prior approval of the policy making body of the land development agency;
- (b) if so, the details of such land that has been allotted and to whom; and
- (c) the action taken/proposed to be taken against the DDA for flouting the Master Plan?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)to(c): The information is being collected and will be laid on the Table of the Sabha.